

**IN THE INCOME TAX APPELLATE TRIBUNAL
GAUHATI BENCHES, GUWAHATI
[Virtual Court Hearing @ Kolkata]**

[Before Shri P.M. Jagtap, Hon. Vice-President (KZ) & Shri Aby T. Varkey, Hon. Judicial Member]

I.T.A. No. 145/Gau/2017
Assessment Year: 2009-10

I.T.A. No. 146/Gau/2017
Assessment Year: 2010-11

I.T.A. No. 147/Gau/2017
Assessment Year: 2011-12

RNB Carbide & Ferro Alloys Private Ltd.....Appellant
C/o. S.P. Sharma & Co.
M.S. Road
Guwahati - 781 001
[PAN: AACCR 0993 G]

Vs.

Income Tax Officer, Ward-2(2), Guwahati, Assam.....Respondent

Appearances by:

Sh. Kishor Jain, C.A., appeared on behalf of the Assessee.

Sh. Subhrajyoti Bhattacharya, Sr.D/R, appeared on behalf of the Revenue.

Date of concluding the hearing : September 9th, 2021

Date of pronouncing the order : September 9th, 2021

ORDER

Per Bench:

All these appeals filed by the assessee are directed against the separate but identical orders of Id. Commissioner of Income Tax (Appeals)- 1, Guwahati, dated 31/08/2016, for the Assessment Years 2009-10, 2010-11 & 2011-12.

2. In these cases, the Authorised Representative of the assessee has moved separate applications dated 01.09.2021 seeking withdrawal of these appeals on the ground that the assessee has decided to settle the disputes involved in the said appeals under the Direct Tax *Vivad Se Vishwas Scheme, 2020*. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme determining the tax payable by the assessee.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under *Vivad Se Vishwas Scheme, 2020*, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. **In the result, these appeals of the assessee are dismissed as withdrawn.**

Sd/-
[Aby T. Varkey]
Judicial Member

Sd/-
[P.M. Jagtap]
Vice-President

Kolkata, the 9th day of September, 2021.

S.C./Sr. P.S.

Copies of the order forwarded to:

1. RNB Carbide & Ferro Alloys Private Ltd
C/o. S.P. Sharma & Co.
M.S. Road
Guwahati - 781 001

2. Income Tax Officer, Ward-2(2), Guwahati, Assam

1. CIT(A)-
2. CIT-
3. CIT(DR),
4. Guard File.

True Copy
By order

Senior Private Secretary
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata